

been set up.

(b) The name of the newly created Mining Division is "Raw materials Division".

(c) The names of mines which would be under the Raw Materials Division, are as under:

1. Bolani Ore Mines;
2. Gua Iron Ore Mines;
3. Jitpur Colliery;
4. Chasnalla Colliery;
5. Ramnagore Colliery;
6. Chiria Iron Ore Mines (Being Developed)
7. Barsua Iron Ore Mines;
8. Kalta Iron Ore Mines;
9. Purnapani Limestone and Dolomite Quarry;
10. Ispat Dolomite Quarry, Baraduar;
11. Ispat Limestone Quarry, Satna;
12. Kiriburu Iron Ore Mines;
13. Meghataburu Iron Ore Mines;
14. Bhavanathpur Limestone Mines;
15. Kuteshwar Limestone Mines;
16. Tulsidamar Dolomite Quarry;
17. Rajhara Iron Ore Mines;
18. Dalli Iron Ore Mines;
19. Mahamaya Iron Ore Mines;

20. Aridongri Iron Ore Mines;

21. Nandini Limestone Mines;

22. Hirri Dolomite Quarry;

23. Rawghat Iron Ore Mines (Yet to be developed)

Newsitem "Sail 'gift' Sale of Scarce Hr Coils"

9529. SHRI DILIP SINGH JUDEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "SAIL 'gift' sale of scarce HR coils" appearing in the 'Business Standard', Calcutta dated 28 April, 1990 wherein it has been stated that SAIL made an unusual delivery deal of HR coils;

(b) if s, the reasons thereof;

(c) whether any investigation has been made into this deal and the responsibility fixed for the loss caused to the SAIL; and

(d) the remedial measures taken to prevent such unusual deals in the future?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) and (c). The supply of material mentioned in the news item were made by SAIL in terms of the existing Distribution Guidelines. In these transactions, SAIL did not suffer any loss. The question of fixation of responsibility therefore, does not arise.

(d) Does not arise.